



**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 20/2008**

**CORAM**

Dr. Justice Arijit Pasayat  
Chairman

Shri Rahul Sarin  
Member

Ms. Pravin Tripathi  
Member

**In the matter of :**

**The Director General (Investigation  
and Registration) [the DG]**

**.... Complainant**

**Versus**

**M/s. Tyre Industries Ltd.**

**... Respondent**

**Appearances : Shri Rakesh Vashishth, ADG for the DG.**

**ORAL ORDER**

**14<sup>th</sup> December, 2009**

The report of the DG (I&R) shall be submitted within six weeks.

List the matter on **26<sup>th</sup> March, 2010**.

[Dr. Arijit Pasayat]  
Chairman

[Rahul Sarin]  
Member

[Pravin Tripathi]  
Member

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 15/2009**

**CORAM**

Dr. Justice Arijit Pasayat  
Chairman

Shri Rahul Sarin  
Member

Ms. Pravin Tripathi  
Member

**In the matter of :**

**The Director General (Investigation  
and Registration) [the DG]**

**... Complainant**

**Prof. Amod Gupta**

**... Informant**

**- Versus -**

**Ballinalla and Homi Pvt. Ltd.**

**... Respondent**

**Appearances : Shri Rakesh Vashishth, ADG for the DG.**

**ORAL ORDER**

**14<sup>th</sup> December, 2009**

The report of the DG (I&R) shall be submitted within six weeks.

List the matter on **26<sup>th</sup> March, 2010.**

[Dr. Arijit Pasayat]  
Chairman

[Rahul Sarin]  
Member

[Pravin Tripathi]  
Member

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 69/2006**

**CORAM**

Dr. Justice Arijit Pasayat  
Chairman

Shri Rahul Sarin  
Member

Ms. Pravin Tripathi  
Member

**In the matter of :**

**The Director General (Investigation  
and Registration) [the DG]**

**.... Complainant**

**Versus**

**Intas Pharmaceuticals Ltd. & Ors.**

**... Respondents**

**Appearances : Shri R.D. Makheeja, Advocate for the DG.**

**Ms. Rohma Hameed, Advocate for Respondent No. 1.**

**Shri Anurag Mathew, Advocate for Respondents  
No. 2 to 5.**

**ORAL ORDER**

**14<sup>th</sup> December, 2009**

List the matter on **17<sup>th</sup> December, 2009.**

[Dr. Arijit Pasayat]  
Chairman

[Rahul Sarin]  
Member

[Pravin Tripathi]  
Member

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 34/2007**

**CORAM**

Dr. Justice Arijit Pasayat  
Chairman

Shri Rahul Sarin  
Member

Ms. Pravin Tripathi  
Member

**In the matter of :**

**The Director General (Investigation  
and Registration) [the DG]**

**.... Complainant**

**Versus**

**M/s. United India Assurance Co. Ltd.**

**... Respondent**

**Appearances : Shri V.K. Mehta, Advocate for the DG.**

**Shri Riju Raj Jamwal, Advocate for the Informant.**

**Shri Sameer Nandwani, Advocate for the Respondent.**

**ORAL ORDER**

**14<sup>th</sup> December, 2009**

List the matter on **26<sup>th</sup> March, 2010.**

[Dr. Arijit Pasayat]  
Chairman

[Rahul Sarin]  
Member

[Pravin Tripathi]  
Member

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 28/2006**

**CORAM**

Dr. Justice Arijit Pasayat  
Chairman

Shri Rahul Sarin  
Member

Ms. Pravin Tripathi  
Member

**In the matter of :**

**Vinod Kumari**

**.... Complainant**

**Versus**

**Govind Nagar Co-operative Housing  
Society & Ors.**

**... Respondents**

**Appearances : Shri S.R. Sharma, Advocate for the Complainant.**

**None for the Respondents.**

**ORAL ORDER**

**14<sup>th</sup> December, 2009**

Because of the personal inconvenience of the learned counsel for respondent  
No. 3, matter is adjourned to **23<sup>rd</sup> March, 2010.**

[Dr. Arijit Pasayat]  
Chairman

[Rahul Sarin]  
Member

[Pravin Tripathi]  
Member

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 55/2007**

**CORAM**

Dr. Justice Arijit Pasayat  
Chairman

Shri Rahul Sarin  
Member

Ms. Pravin Tripathi  
Member

**In the matter of :**

**Cox & Kings (I) Ltd. .... Complainant**

**Versus**

**Shree Raj Travels & Tours Ltd. ... Respondent**

**Appearances : Ms. Rohma Hameed, Advocate for the Complainant.**

**Shri S.K. Sharma with Shri C.M. Sharma, Advocates for the  
Respondent.**

**ORAL ORDER**

**14<sup>th</sup> December, 2009**

Heard the learned counsel for the parties. It has been stated by the learned counsel for the respondent that advertisement in question has been discontinued and in their affidavit filed, it has been stated that the same shall not be published in future. The Undertaking is acceptable to the complainant and, therefore, he does not want to pursue the case further. In the circumstances, the matter is closed and the Notice of Enquiry is discharged.

**[Dr. Arijit Pasayat]  
Chairman**

**[Rahul Sarin]  
Member**

**[Pravin Tripathi]  
Member**





**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 22/1995**

**CORAM**

Dr. Justice Arijit Pasayat  
Chairman

Shri Rahul Sarin  
Member

Ms. Pravin Tripathi  
Member

**In the matter of :**

**The Director General (Investigation  
and Registration)[the DG]**

**.... Complainant**

**Versus**

**Ingersoll Land (Pvt.) Ltd.**

**... Respondent**

**Appearances : Shri Rakesh Vashishth, ADG for the DG.**

**Shri Aditya Narain, Advocate for the Respondent.**

**ORAL ORDER**

**14<sup>th</sup> December, 2009**

List the matter on **25<sup>th</sup> March, 2010.**

[Dr. Arijit Pasayat]  
Chairman

[Rahul Sarin]  
Member

[Pravin Tripathi]  
Member

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 172/2000**

**CORAM**

Dr. Justice Arijit Pasayat  
Chairman

Shri Rahul Sarin  
Member

Ms. Pravin Tripathi  
Member

**In the matter of :**

**The Director General (Investigation  
and Registration) [the DG]**

**.... Complainant**

**Versus**

**F.C.I.**

**... Respondent**

**Appearances : Shri R.D. Makheeja, Advocate for the DG.**

**Shri Sukumar Pattjoshi with Shri Somesh Kr. Dubey,  
Advocates for the Respondent.**

**ORAL ORDER**

**14<sup>th</sup> December, 2009**

Heard the parties. Since there has been a fresh tender, the initial grievance, which is the subject matter of the complaint, does not survive. Therefore, without going into the merits of the allegation, we direct closure of the proceedings. Accordingly, the Notice of Enquiry stands discharged.

**[Dr. Arijit Pasayat]  
Chairman**

**[Rahul Sarin]  
Member**

**[Pravin Tripathi]  
Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 08/2006**

**CORAM**

Dr. Justice Arijit Pasayat  
Chairman

Shri Rahul Sarin  
Member

Ms. Pravin Tripathi  
Member

**In the matter of :**

**Kuoni Travels (I) Pvt. Ltd.**

**.... Complainant**

**Versus**

**Cox & Kings (I) Pvt. Ltd.**

**... Respondent**

**Appearances : Shri Kishan Rawat, Advocate for the Complainant.**

**Ms. Rohma Hameed, Advocate for the Respondent.**

**ORAL ORDER**

**14<sup>th</sup> December, 2009**

The application has been filed for substituting the witness who, it is stated, has left employment of the complainant company. It is, therefore, submitted that another witness may be examined. Prayer is accepted. Let the affidavit of evidence of the substituted witness be filed within three weeks.

List the matter on **25<sup>th</sup> March, 2010** for cross-examination of the substituted witness of the complainant.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 22/2006**

**CORAM**

Dr. Justice Arijit Pasayat  
Chairman

Shri Rahul Sarin  
Member

Ms. Pravin Tripathi  
Member

**In the matter of :**

**Tamil Nadu Consumer Products  
Stockists Association**

**.... Complainant**

**Versus**

**M.R.T. Ford Ltd.**

**... Respondent**

**Appearances : Shri Udit Kumar Chaturvedi, Advocate for Shri A.K. De,  
Advocate for the Complainant.**

**Shri Harisha S.R. Hebbar, Advocate for the Respondent.**

**ORAL ORDER**

**14<sup>th</sup> December, 2009**

As a last chance, the complainant is given time to ensure presence of its witness  
for cross-examination.

List the matter on **25<sup>th</sup> March, 2010.**

[Dr. Arijit Pasayat]  
Chairman

[Rahul Sarin]  
Member

[Pravin Tripathi]  
Member

COMPETITION APPELLATE TRIBUNAL  
NEW DELHI

RUTPE

CORAM

Dr. Justice Arijit Pasayat  
Chairman

Shri Rahul Sarin  
Member

Ms. Pravin Tripathi  
Member

**In the matter of :**

.... Complainant

**Versus**

... Respondent

**Appearances : Shri**

**ORAL ORDER**

**14<sup>th</sup> December, 2009**

[Dr. Arijit Pasayat]  
Chairman

[Rahul Sarin]  
Member

[Pravin Tripathi]  
Member